

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 93/2009

Coram:

- 1. Dr. Pramod Deo, Chairperson**
- 2. Shri S.Jayaraman, Member**
- 3. Shri. V.S.Verma, Member**

DATE OF ORDER: 10 .2.2010

In the matter of

Petition for approval of tariff of Unit-1(250MW) for the period from 22.4.2009 to 20.10.2009 and Station (2x250 MW) for the period from 21.10.2009 to 31.3.2014 of Bhilai expansion power project (2x250 MW).

And in the matter of

NTPC-SAIL Power Company Private Ltd, New Delhi

....Petitioner

Vs

1. Electricity Dept, UT of Dadra & Nagar Haveli, Silvassa
2. Electricity Dept, UT of Daman & Diu, Daman
3. Chhattisgarh State Power Distribution Company Ltd, Raipur
4. Steel Authority of India Ltd, New Delhi

...Respondents

ORDER

This petition has been filed by the petitioner, for approval of tariff of Unit-1 of 250 MW of Bhilai Expansion Thermal Power Project (2 x 250 MW) (hereinafter referred to as "the generating station") from the date of commercial operation to 31.3.2014, based on the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2009.

2. During the hearing on 13.10.2009, the petitioner was permitted to amend the petition by taking into account the audited capital expenditure of Unit-II of the generating station and accordingly, the hearing of the petition was adjourned.

3. The petitioner instead of amending the petition has filed a fresh petition bearing No. 308/2009 on 11.12.2009, for approval of tariff of Unit-1(250MW) for the period from 22.4.2009 to 20.10.2009 and the generating station (2x250 MW) for the period from 21.10.2009 to 31.3.2014 of Bhilai expansion power project (2x250 MW).

4. The petitioner in its affidavit dated 11.1.2010 has sought permission of the Commission to withdraw the Petition No. 93/2009 in view of the filing of Petition No. 308/2009.

5. The prayer of the petitioner is accepted. Accordingly, Petition No. 93/2009 is disposed of as withdrawn.

Sd/-
(V.S.VERMA)
MEMBER

Sd/-
(S.JAYARAMAN)
MEMBER

Sd/-
(DR. PRAMOD DEO)
CHAIRPERSON